

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 4th June, 2014.

No. LR (A) 32/92/Pt.III/222 –The Governor of Meghalaya in exercise of the powers conferred under Section 25 (1) of the Code of Criminal Procedure, 1973 is pleased to appoint the following persons as, Assistant Government Pleader and further as Assistant Public Prosecutor for the respective Districts with headquarters as indicated against each name for a period of one year w.e.f. 01.06.2014 or until further orders, whichever is earlier: -

East Khasi Hills District, Shillong

Headquarters

1. Shri Starlight Dkhar
2. Smti Afreen Begum
3. Shri Robert S Myrthong
4. Smti. Nellysa Faireth Kharshiing
5. Shri Synroplang Syngkon
6. Shri Donboklang Lyngdoh Nonglait
7. Smti. Queenbon Lamare.
8. Smti. Natalie Ione Dkhar
9. Smti. Dakawanbiang Samati
10. Smti Evalarisha Rynjah
11. Smti Mona Wahlang
12. Smti Karen J Dohling
13. Shri Marcus Shangpliang
14. Smti Willma B. Khongji
15. Smti Jennyca F Blah
16. Smti Melarika Lyngwa
17. Shri Wanstep Phiralang Kharwanlang
18. Smti Sheetal Joshi
19. Shri R. Rocky
20. Smti. Binu Hazarika
21. Smti Binima Das
22. Shri Shemphang Lyngdoh Ranee
23. Smti B.M Joshi
24. Shri Raplang Thangkhiew
25. Shri Fernando Shangpliang
26. Smti Lamsolan Pyrtuh
27. Smti Gardinia Challam
28. Shri Welseng M Sangma
29. Shri Ianly Bernard Nongrum
30. Shri Confide Rani
31. Shri Iqbal Ahmed
32. Smti Barijanai Kharkongor
33. Shri Lamkupalang Latam
34. Smti Ibahunlang Nongkynrih
35. Shri Roykumar Synrem

Shillong

West Khasi Hills District, Nongstoin

1. Shri Sumis N. Marak
2. Smti Asha Biswa
3. Smti Sona C Kshiar
4. Shri Kenny Wahlang
5. Shri Daryl Thabah
6. Shri Raymond Majaw
7. Shri Khrawkumar Khongjoh
8. Shri Sunshine Lyngdoh

Shillong

Ribhoi District

1. Shri Amilesh Syiemlieh
2. Shri Bishar Timung
3. Smti Ibanroilin Lyngdoh
4. Smti Tisha Rancee
5. Smti Basuklang Myllemngap
6. Shri Rajesh Boruah
7. Shri Netra Kumar Rai
8. Shri Fullman Khyndeit
9. Shri Shyambor Singh Marpan
10. Shri Rajesh Warjri
11. Shri Genius Marak
12. Shri Jonathan M.T Blah
13. Shri Banshantylli Khyriem
14. Shri Sudhir Rana
15. Smti Lahun Lyngkhoi
16. Smti Nisha Daphi Rumnong
17. Smti Poonam Yadav

Shillong.

East Jaintia Hills District, Khliehriat.

1. Shri Phillip Khrawbok Shati
2. Smti O.A.I. Bang
3. Shri B.Bir Mizar
4. Dr. T.B Chetri
5. Smti Emilinda Ksoo
6. Smti Balarina Pariat
7. Shri Nirmal Dey
8. Shri Umesh K. Sharma
9. Smti Dungailung Thamei
10. Smti Sutopa Acharjee

Shillong

West Jaintia Hills District, Jowai

1. Shri C.S Kyndiah
2. Shri R. Gympad
3. Smti Kawanhi Kynjing
4. Smti S.L. Phyllei
5. Smti Leatania Badabeth Susngi
6. Smti S. Kyndiah
7. Shri Kyrshanlang Garod
8. Smti Runa Kya
9. Smti Parilarisa Tariang
10. Smti Yooki Lakiang
11. Shri Darini O Chyne
12. Smti Nimanshwa Lyngdoh
13. Smti Shimika Dkhar
14. Shri Riwanbishar Hinge
15. Shri Iahmiio Khyriem
16. Shri G.S. Gahire

Shillong

South West Khasi Hills District, Mawkyrwat

1. Smti B. Hynniewta
2. Shri Evan Jean Nongbri
3. Smti Darihun Mary Nengnong
4. Shri Robert June Kharjahrin
5. Shri Apu Dey
6. Shri Suraj Deka

Shillong

West Garo Hills District, Tura

1. Smti Dandira G. Momin
2. Smti Agatha Momin
3. Smti Rokime Ch. Marak
4. Smti Nita Chakraborty Chettry
5. Smti Sengatchi N. Marak
6. Smti Sneha Pangkime D Sangma

Tura

East Garo Hills District, Williamnagar

1. Shri Bomge Dabi
2. Shri Eubrenald N. Marak

Tura

North Garo Hills District, Resubelpara

Shri Bomge Dabi

Tura

South Garo Hills District, Baghmara

Shri T.M Sangma

Tura

South West Garo Hills District, Ampati.

1. Shri T.M Sangma
2. Shri Rayan A. Sangma
3. Smti. Dilsabi A. Sangma

Tura

(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/222-A,
Copy forwarded to: -

Dated Shillong, the 4th June, 2014.

1. The Registrar General, High Court of Meghalaya - 793001.
2. Advocate General, High Court of Meghalaya, Shillong.
3. Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Deputy Commissioner,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/
Resubelpara/Mawkyrwat/Khliehriat.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The District & Session Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin.
9. The Chief Judicial Magistrate, Shillong/ Jowai/Tura/Nongpoh/Nongstoin.
10. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
11. The Adhoc Judge, Fast Track Court, Shillong/Jowai/Tura.
12. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
13. The Accountant General (A & E), Meghalaya .The Assistant Government
Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees
but will receive other fees for appearing/conducting cases in the Courts as per
Government O.M. No. LR (B) 1/89/Pt./33, dt 28.03.2000 as amended.
14. The Government Pleaders/Public Prosecutors, Shillong/Nongstoin/Nongpoh/
Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/Resubelpara.
15. The Sub-Divisional Officer (Civil) Sohra/Mairang/Mawkyrwat/Amlarem.
16. All the above Advocates concerned.
17. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association
Jowai/Tura Bar Association, Tura.
18. The Director of Printing & Stationery, Meghalaya, Shillong for favour of
publication of the notification in the next issue of the Meghalaya Gazette.
19. Law (B) Department.
20. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading
the above notification in the website of Law Department.
21. Guard file.

By order etc.,

Secretary to the Government of Meghalaya,